continue to do so.

संसदीय कार्य तथा नौबहन ग्रौर परिवहन मंत्री (श्री राज बहादर) : (क) अखिल भारतीय पोत वणिक परिषद् के अध्यक्ष श्री एल० एन० बिरला ने हाल ही गोका में हुए परिषद की चौथी वार्षिक बैठक में बताया था कि भारतीय पोत वणिकों को जिन समस्याओं का सामना करना पडा, उनमें से एक उच्च ग्रीर भेदभाव वाली भाड़े दर से संबंधित थी।

(ख) श्री बिरला ने विभिन्न पोत परिवहन मागौ ग्रीर धन्य प्रतियोगी देशों के निर्यालों को लागु पोत-परिबहन लागतों की सुचियों को समेकिन करने को ग्रावश्यकतांग्रों को ग्रोर ध्यान दिलाया था । उन्होंने **पोलपरिवहन ग्रवमरों ग्रीर बड़े** पत्तनों में विरामकाल में संधार साने की आवश्यकता पर भी जोर दिया ।

(ग) जहां तक आंकड़ों के संग्रह का संबंध है, सरकार की भी राय है कि सम्मेलनों के विचार विमर्श के लिए यथेष्ट सांख्यिकी मौचित्य मावश्यक होगा । ग्रम्बिल भारतीय पोतवणिक परिषद जो पोतवणिक संगठनों की शिखर संस्था है ने स्वयं ऐसे विवेचनात्मक विश्लेषण करने के लिए बनुसंधान भौर सांव्यिकी कक्ष स्थापित किया है। मरकार विदेश व्यापार country; मंत्रालय में जानकारी भी एकत्रित कर रही है. भाडा जांच व्यरो भी प्रांकड़े एकवित कर रहा है प्रौर अनेक धलग-धलग वस्तुओं और ग्रलग मार्गों के लिए उचित दरों की जांच कर रहा है और करना रहेगा।

भारतीय पत्तनों में रोक बहुत कम है ग्रौर जहाजों का विराम काल यांत्रिक तौर से माल की धरा उठाई मुविधा जिसको पत्तनों में व्यवस्था की जा रही है से काफी मुधर जायगा ।

tITHE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS- of the report on the Table of the House? PORT

/संसदीय कार्यं तथा नौबहन ग्रौर परिवहन rot (SHRI RAJ BAHADUR) : (a) : Shri L. CIVIL AVIATION/पर्यटन और नागर विमानन Meeting of the Council held recently in Goa on 2-2-1970 consisting of:that one of the problems faced by Indian Shippers related to high and discriminatory

ocean freight rates. (b) Shri Birla had drawn attention to the need for compiling indices of shipping costs 2. Shri C.J. Lisely, Commercial applicable to various shipping routes and Director, Indian Airlines, ports of other competing countries. *Number* ports of other competing countries. Ho had also stressed the need for improving countries. \lumber. shipping opportunities and turn round at the major ports.

F C 1 T 1 1 1 4 1 ..

(c) In so far as data collection is concer-ned. Government are also of the view that adequate statistical justification would be necessary for the discussions with the Con-ferences. The All India Shippers Council, the apex body for Shippers Organisations has itself to set up a Research and Statistical Cell for undertaking such a critical analysis. Information is also being gathered by the Government in the Foreign Trade Ministry. The Freight Investigation Bureau has also been gethering data and have been scrutinising fair rates for several individual commodities and individual routes and will

to Questions

Detentions in Indian Ports are far less, and turnround of ships will improve considerably with the mechanical improved cargo handling facilities now being provided in the Ports.]

RE-CLASSIFICATION OF HOTELS

481. SHRI M. D. NARAYAN : Will the Minister of TOURISM AND CIVII

AVIATION, पर्यटन ग्रौर नागर विमानन मंत्री be pleased to state :

(a) whether the Government of India nave i appointed any Committee for the purpose of re-classifying 4 and 5 star hotels in the

(b) if so, when the committee was consti-tuted and what are the details pf the members of the Committee;

(c) what are the scope and terms of reference of the Committee:

(d) whether the Committee has since submitted its report to Government; if so when:

(e) what are the main recommendations made by the Committee: and

(f) whether Government will lay a copy

THE MINISTER OF TOURISM AND N. Birla, Chairman of the All India Shippers rot (DR. KARAN SINGH) : (a) and (b) : Yes, Council had stated at the Fourth Annual Sir. A hotel review committee was constituted

> 1.Shri S.D. Khanna, Deputy Director General, Department of Tourism, Chairman.

Written Answers

- Shri Inder Sharma, Managing Director, SUA World Travels (I) Pvt. Ltd., New Delhi— Member.
- Shri P. Ananda Rau, Hony. Secretary, Federation of Hotel & Restaurant Associations of India. *Member*.
- 6. An officer nominated by the State Government for the function of the Committee regarding applications in relation to hotels in that State.

(c) The terms of reference of the Committee were as under:—

(i) To reclassify on the basis of the fresh criteria developed by the Department of Tourism in association with the Federation of Hotel & Restaurant Associations of India, all such hotels as were recommended for award of 4 or 5 star gradations by the Hotel Review & Survey Committee in its report dated 22-2-1969.

(ii) To entertain applications from such other new hotels as have come up since 1st April, 1968 and approximate *prima facie* to 4 and 5 star categorisation.

f.iii) The hotels which may fail to secure 4 star categorisation will be assessed by the Committee for 3 star categorisation on the basis of the criteria as applied by the Hotel Review and Survey Committee—196S.

(d) Yes, Sir, on 15-6-1970.

(e) & (f) : The recommendations of the Committee are under the consideration of the Government.

SUBMISSION OF REPORT BY INDIAN MOUNTAINEERING FOUNDATION ON DEATH or MAJOR BAHUCIUNA

482. SHRI G. R. PATEL : Will the Minister of EDUCATION AND SOCIAL WELFARE/f?IWT CTTT HTT3T «e*41»l *Wt

be pleased to State :

(a) whether the Indian Mountaineering Foundation has submitted any report to

Government in regard to the circumstances leading to the death of Major Bahuguna; and

to Questions

(b) if so, what are their main findings?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARES/ftixT HtT *WK tfcQwi* s'srera *f OTu'efi (SHRI K. s. RAMASWAMY) : (a) and (b) The matter is under enquiry by the Indian Mountaineering Foundation and they have set up a Committee for this purpose.

INCOME-TAX ASSESMI-.NT PROCEDURE

483. SHRI THILLAI $\$ 1LLALAN : Will the Minister of FINANCE/fW *fcft be pleased to state :

(a) whether (he revised procedure of assessment of income-tax introduced for the year 1970-71 has prosed successful for the speedy assessment; and

(b) if so. the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/fart sai^t* 3 7W3 tt# (SHRI K. R. GANESH) : (a) The revised procedure of assessment of income-tax has been introduced only with effect from 1-4-197]. As such it will be possible to assess its effect only after the expiry of the financial year 1971-72. at the earliest.

(b) Does not arise in \iew of the ai to (a) above.

INCREASE IN AIR FARES BY INDIAN AIRLINES

484. SHRI K. CHANDRASHEKHA-i RAN : Will the Minister of TOURISM AND CIVIL AVIATION/Ifer wTT *m? fauPPT >TtJr be pleased to state whether ii is a fact that Indian Airlines have under consideration a proposal to increase air fares, if so, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVII. AVIATION/WET *ftr TPIT famt^'eft (DR. KARAN SINGH) : Indian Airlines have submitted to Government a proposal for increasing air fares. The main reason for the proposal revision is the steep rise in operating costs, resulting from increases in fuel prices, hijacking insurance rates wages of staff, maintenance expenditure, etc.

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